

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 05.12.2019 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Ors. <b>With</b>	Neha Tandon	
<b>2.</b>	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. <b>With</b>	R.B. Phookan	Abhirup Dasgupta- R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt Ltd. Vs. Kshitiz Chhawchharia (RP)& Ors. <b>With</b>	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>4.</b>	Comp. App (AT) (Ins) No. 995 of 2019	S.S. Natural Resources Pvt Ltd. Vs. Ramsarup Industries Ltd & Ors. <b>With</b>	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
<b>5.</b>	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd & Ors. <b>With</b>	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>6.</b>	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.	Santanu Ghosh.	Deep Roy.
<b>7.</b>	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. <b>With</b>	Sumant Batra	M.S. Vishnu Sankar (R2), Jasdeep Dhillon (R3), Siram P. (R4)
<b>8.</b>	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. <b>With</b>	Parag Shah	M.S. Vishnu Sankar (R1), Jasdeep Dhillon (R2), Siram P
<b>9.</b>	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited. <b>With</b>	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
<b>10.</b>	Comp. App. (AT) (Ins) No. 1001 of 2019	Regional Provident Fund Commissioner-I, Ahmedabad. Vs. Ramchandra D. Choudhary	Manish Dhir	David Rao (R1)

11.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman- R1
12.	Comp. App. (AT) (Ins) No. 909 of 2019	Sarita Vishal. Vs. Aarti Security Services. <b>With</b>	Shiv Kumar Suri	Rishabh Jain-IRP
13.	Comp. App. (AT) (Ins) No. 929 of 2019	Sarita Vishal. Vs. Anupam Enterprises & Anr.	Shiv Kumar Suri	Sourabh Gupta-R1 Rishabh Jain-IRP
14.	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar. Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	H.P. Bhardwaj-R1 Avinash Mahapatra-R3
15.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
16.	Comp. App. (AT) (Ins) No. 1090 of 2019	Suman Chkraborty Vs. Anhui Technology Imp. & Exp. Co. Ltd.	Feroz Khan Ghazi	
17.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors	Kunal Chatterji	Abhishek Anand- R1

#### For Admission (Fresh Cases)

18.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	
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#### For Admission (After Notice)

19.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
20.	Competition App. (AT) No. 38 of 2019	Sahuwala Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Jaiveer Shergill	
21.	Competition App. (AT) No. 40 of 2019	Om Containers & Ors. Vs. Competition Commission of India & Anr. <b>With</b>	Jaiveer Shergill	
22.	Competition App. (AT) No. 41 of 2019	Mauria Udyog Ltd. Vs. Competition Commission of India. <b>With</b>	Amol Sinha	
23.	Competition App. (AT) No. 44 of 2019	Intel Gas Gadgets Pvt. Ltd. Vs. Competition Commission of India <b>With</b>	Amal Sinha	

24.	Competition Appeal (AT) No. 45 of 2019	Jesmajo Industrial Fabrications Karnataka Pvt. Ltd. & Anr. Vs. Competition Commission of India <b>With</b>	O. P. Gaggar	
25.	Competition Appeal (AT) No. 46 of 2019	Shakti Cylinders Pvt. Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	
26.	Competition Appeal (AT) No. 47 of 2019	Raghupati Synergy Pvt. Ltd. Vs Competition Commission of India <b>With</b>	Amol Sinha	
27.	Competition Appeal (AT) No. 49 of 2019	Prestige Fabricators Pvt. Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	
28.	Competition Appeal (AT) No. 50 of 2019	S. M. LPG Cylinders Pvt. Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	
29.	Competition App. (AT) No. 52 of 2019	International Cylinders Pvt. Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	
30.	Competition. App. (AT) No. 53 of 2019	Andhra Cylinders & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
31.	Competition. App. (AT) No. 54 of 2019	Confidence Petroleum India Ltd & Ors. Vs. Competition Commission of India. <b>With</b>	Pradeep Aggarwal	
32.	Competition. App. (AT) No. 55 of 2019	Faridabad Metal Udyog Pvt. Ltd. & Anr. Vs. Competition Commission of India. <b>With</b>	Pradeep Agarwal	
33.	Competition. App. (AT) No. 56 of 2019	Tirupati Containers Pvt. Ltd. & Anr. Vs. Competition Commission of India. <b>With</b>	Pradeep Agarwal	
34.	Competition. App. (AT) No. 57 of 2019	JKB Gas Pvt. Ltd.&v Anr. Vs. Competition Commission of India. <b>With</b>	Aman Singh	
35.	Competition. App. (AT) No. 58 of 2019	Kurnool Cylinders Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
36.	Competition. App. (AT) No. 59 of 2019	Winfab Equipments Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
37.	Competition. App. (AT) No. 60 of 2019	Saboo Cylinders Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	

38.	Competition. App. (AT) No. 61 of 2019	Surya Shakti Vessels Pvt Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
39.	Competition. App. (AT) No. 62 of 2019	Punjab Gas Cylinders Ltd & Ors. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
40.	Competition. App. (AT) No. 63 of 2019	Sunrays Engineers Pvt Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
41.	Competition. App. (AT) No. 64 of 2019	Mahaveer Cylinders Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
42.	Competition. App. (AT) No. 65 of 2019	Universal Cylinders Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
43.	Competition. App. (AT) No. 66 of 2019	Vidhya Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
44.	Competition. App. (AT) No. 67 of 2019	GDR Cylinders Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
45.	Competition. App. (AT) No. 68 of 2019	Balaji Pressure Vessels Pvt Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
46.	Competition. App. (AT) No. 69 of 2019	Southern Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
47.	Competition. App. (AT) No. 70 of 2019	Prathima Industries Pvt Ltd & Ors. Vs. Competition Commission of India. <b>With</b>	P. Kenkat Reddy	
48.	Competition. App. (AT) No. 71 of 2019	Hyderabad Cylinders Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Amol Sinha	
49.	Competition. App. (AT) No. 72 of 2019	Nandi Cylinders Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Amol Sinha	
50.	Competition. App. (AT) No. 73 of 2019	Bhiwadi Cylinders Pvt. Ltd. & Anr. Vs. Competition Commission of India. <b>With</b>	Praveen Mahajan	
51.	Competition. App. (AT) No. 74 of 2019	Dinesh Goyal. Vs. Competition Commission of India. <b>With</b>	Amol Sinha	

52.	Competition. App. (AT) No. 75 of 2019	Sanghvi Cylinders Pvt Ltd. Vs. Competition Commission of India. <b>With</b>	Amol Sinha	
53.	Competition. App. (AT) No. 76 of 2019	Arun Goyal. Vs. Competition Commission of India. <b>With</b>	Amol Sinha	
54.	Competition. App. (AT) No. 77 of 2019	R.M. Cylinders Pvt Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	
55.	Competition App. (AT) No. 81 of 2019	Puneet Gupta Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
56.	Competition App. (AT) No. 82 of 2019	N.K. Sureka Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
57.	Competition App. (AT) No. 83 of 2019	C.P. Bhartia Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
58.	Competition App. (AT) No. 84 of 2019	Pankaj Gupta. Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
59.	Competition App. (AT) No. 85 of 2019	Sandeep Bhartia Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
60.	Competition App. (AT) No. 86 of 2019	M.B. Koyakutty Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
61.	Competition App. (AT) No. 87 of 2019	Sanjay Bhartia Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
62.	Competition App. (AT) No. 88 of 2019	Sanjay Rathi Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
63.	Competition App. (AT) No. 89 of 2019	Davish Jain Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
64.	Competition App. (AT) No. 90 of 2019	Naveen Bhartia Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)
65.	Competition App. (AT) No. 91 of 2019	Rajkumar Bhartia Vs. Competition Commission of India <b>With</b>	Amol Sinha	Sumit Srivastavan (R1)

66.	Competition App. (AT) No. 92 of 2019	North India wires Ltd (Howrah Unit) Vs. Competition Commission of India <b>With</b>	Amol Sinha	
67.	Competition App. (AT) No. 93 of 2019	Allampally Brothers Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	
68.	Competition App. (AT) No. 94 of 2019	A.P. Sapra Vs. Competition Commission of India	Amol Sinha	
69.	Competition. App (AT) No. 95 of 2019	D.V. Rajasekhar Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
70.	Competition. App (AT) No. 96 of 2019	Tirupati Cylinders Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
71.	Competition. App (AT) No. 97 of 2019	Vijay Sanghvi Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
72.	Competition. App (AT) No. 98 of 2019	Ramesh Sanghvi Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
73.	Competition. App (AT) No. 99 of 2019	Yogesh Sanghvi Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
74.	Competition. App (AT) No. 100 of 2019	Carbac Holdings Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
75.	Competition. App (AT) No. 101 of 2019	Haldia Precision Engineering Pvt Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
76.	Competition. App (AT) No. 102 of 2019	Daya Industries Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
77.	Competition. App (AT) No. 103 of 2019	Ritesh Sanghvi Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
78.	Competition. App (AT) No. 104 of 2019	Tirupati LPG Industries Pvt Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath
79.	Competition. App (AT) No. 105 of 2019	Sarthak Industries Ltd. Vs. Competition Commission of India <b>With</b>	Amol Sinha	Avinash B. Amarnath

80.	Competition. App. (AT) No. 106 of 2019	Aradhana Bhartia Vs. Competition Commission of India <b>With</b>	Amol Sinha	
81.	Competition. App (AT) No. 107 of 2019	Asia Fab Tec Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	R. Satish Kumar	Anita Kanungo-R1
82.	Competition. App (AT) No. 108 of 2019	BTP Structural India Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	Anita Kanungo-R1
83.	Competition Appeal (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	
84.	Competition Appeal (AT) No. 51 of 2019	National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Anr.	Ankit Kohli	
85.	Comp. App. (AT) (Ins) No. 1028 of 2019	Bangalore Land and Homes Ltd & Anr. Vs. Milestone Trusteeship Services Pvt Ltd & Anr.	Ankur Singh	Vikram Trivedi-R1 Moonjay-R2
86.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	
87.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt Ltd.	Gautam Singh	
88.	Comp. App. (AT) (Ins) No. 1118 of 2019	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt Ltd.	Amish Tandon	Lzafeer Ahmad
89.	Comp. App. (AT) (Ins) No.1349 of 2019	Munish Kumar Bhunsali & Anr. Vs. Kotak Mahindra Bank Ltd & Anr.	Garima Sharma	Rajive R. Raj
90.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. <b>With</b>	Kartik Malhotra	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
91.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. <b>With</b>	S.Santanam Swaminadhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3

92.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. <b>With</b>	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
93.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
94.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
95.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. <b>With</b>	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2
96.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
97.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt Ltd & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
98.	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan
99.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	
100.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan- R1
101.	Comp. App. (AT) (Ins) No. 1192 of 2019	State Bank of India. Vs. Adhunik Steels Ltd.	Nikhil Mathur	
102.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt Ltd & Anr.	Prachi Johri	
103.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors. <b>With</b>	D.Abhinav Rao	Mahesh Agarwal
104.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal



<b>105.</b>	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
<b>106.</b>	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. <b>With</b>	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
<b>107.</b>	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	Atanu Mukherjee

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**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma-R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
<b>2.</b>	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
<b>3.</b>	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Aayushi Sharma	Raunak Dhillon
<b>4.</b>	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Misha Rohatgi Mohta	Raunak Dhillon
<b>5.</b>	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. <b>With</b>	Vinati Kastia	Raunak Dhillon
<b>6.</b>	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors <b>With</b>	Vinati Kastia	Raunak Dhillon

7.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Surekha Raman	Siddhant Sharma
8.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. <b>With</b>	Avinash Tripathi	Karan Khanna
9.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. <b>With</b>	Radhika Gautam	Karan Khanna
10.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. <b>With</b>	Harsh Kesharia	Karan Khanna
11.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	J.Shekhar	Karan Khanna
12.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. <b>With</b>	Shiv Kumar Suri	Karan Khanna
13.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. <b>With</b>	Sanjay Asher	Karan Khanna
14.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. <b>With</b>	Shiv Kumar Suri	Karan Khanna
15.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14
16.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
17.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP.	Mahesh Agarwal	Karan Khanna

		Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>		Aditya Chatterjee Debarshi Bhuyan- R14
18.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. <b>With</b>	Vivek Jain	Karan Khanna-R1
19.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors. <b>With</b>	Ajith S.Ranganathan	George Varghese
20.	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	Siddharth Sharma

#### For Hearing

21.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. <b>With</b>	Bina Gupta	Samar Bansal (R-CCI)
22.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. <b>With</b>	Nisha Kaur Uberoi	Pankaj seth (R- CCI)
23.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Nisha Kaur Uberoi	Samar bansal (R- CCI)
24.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. <b>With</b>	Vaibhav Gaggar	Samar Bansal (R- CCI)
25.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. <b>With</b>	Vaibhav Gaggar	Samar Bansal (R- CCI)
26.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. <b>With</b>	Nisha Kaur Uberoi	Saurabh Mishra- CCI
27.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Bina Gupta	Pankaj Seth-R1
28.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors.	Anshul Narayan	Samar Bansal

		<b>With</b>		
<b>29.</b>	Competition Appeal (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	Saurabh Mishra (R-CCI)

**Note: - The Court will rise at 03: 00 PM.**

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**By Order**  
**-sd/-**

**Registrar**